

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING AT GWALIOR

Original Application No. 192 of 2004

Gwalior, this the 21st day of June, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Kishorilal Raikwar, S/o. Sri
N.L. Raikwar, aged about 47 years,
Section Officer, Office of A.G. Audit-I,
Moti Mahal, Gwalior. ... Applicant

(By Advocate - Shri D.P. Singh on behalf of Shri J.
Maheshwari)


V e r s u s

1. Union of India, through : the Secretary,
Government of India, Ministry of Finance,
New Delhi.
2. Comptroller & Auditor General of India,
10, Bahadurshah Jafar Marg, New Delhi.
3. The Principal Accountant General,
Audit No. 1, Moti Mahal,
Gwalior - 474 007, MP.
4. The Senior Deputy Accountant General,
O/o. PAG Office No. 1, Gwalior,
Madhya Pradesh.
5. The Collector, Gwalior, (MP). ... Respondents
(By Advocate - Shri M. Rao)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted and accordingly, this Original Application is dismissed as withdrawn with a liberty to the applicant to approach the proper forum if he still feels aggrieved and so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman